

on 26th May 1969 initiation of proceedings as for a major penalty against two officers belonging to Services now controlled by the Department of personnel

(b) After completion of inquiry in these cases, Government's displeasure was communicated to one officer on 8th October, 1971. The case of the other officers has been referred to the Union Public Service Commission for advice.

Record of Evidence by Netaji Enquiry Commission

6416 SHRI SAMAR GUHA, Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Netaji Enquiry Commission sought permission of the Government to visit Formosa to inspect the site of the alleged plane crash of Netaji at Taihoko air field and gather circumstantial facts thereabout and

(b) whether Government will permit the Commission to visit Formosa?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) and (b) Reference is invited to the proceedings in the House on 10th May during the question hour. The Commission had expressed a desire to visit Formosa along with some other countries. Since we do not have diplomatic relations with the Government of Formosa, no formal request in this behalf could be made to that Government.

P. M. O., U. P.'S direct contracts for supply of Departmental Items

6417 SHRI S N MISRA, Will the Minister of COMMUNICATIONS be pleased to state

(a) the number of direct contracts for supply of Departmental items placed by the Postmaster General, Uttar Pradesh during 1st April, 1971 to 31st March, 1972,

(b) if so, the money valuation of each such item of supply;

(c) whether these contracts had been given after calling for tenders to the lowest man or not,

(d) the prescribed Rules to be followed for such supplies, and

(e) whether any enquiry has been made to know that persons to whom such contracts have been given are directly connected with the Department?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA) (a) Nil

(b) and (c) The questions do not arise.

(d) The prescribed rules envisage calling of tenders and giving contracts after considering merits of the case.

(e) The question does not arise.

Telecommunication Plan

6418 SHRI VISHWANATH PRATAP SINGH, Will the Minister of COMMUNICATIONS be pleased to state

(a) whether deficiencies in the supply of material by private sector have affected the Telecommunication plan, and

(b) if so, the steps being taken by Government to ensure that progress is not hampered on this count?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA) : (a) Yes, to some extent.

(b) Additional sources are being developed to meet the requirements of the Department. The supply position has improved in the latter half of 1971-72 with good prospects of achieving 4th plan targets.

Delay in Establishment of Satellite Communications Service

6419. DR. LAXMINARAIN PANDEYA, Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the delay in establishment of the Satellite Communications service